

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 373 of 2003
CA 1224 of 1997

Date of Order : 12-04-2004

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Mr. A.N. Gorai

-VS-

D/o Posts

For the Applicant : None

For the Respondents: Mr. B. Mukherjee, Counsel

ORDER

Nobody appears on behalf of the applicant even on second call. On earlier occasion also nobody appeared on behalf of the applicant. Mr. B. Mukherjee, Ld. Counsel for the official respondents is present. However, since nobody appears on behalf of the applicant to-day, as a last chance matter is adjourned to 26-4-2004 for hearing.

2. It is made clear that in case nobody appears on behalf of the applicant or the applicant is not present in person on the next date, appropriate order shall be passed in the matter.
3. A plain copy of this order be handed over to both the parties.



Member(A)



Member(J)

DKN